

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**E. A. No. 30 of 2023
IN
O.A NO. 32 OF 2020**

IN THE MATTER OF:

VARUN

...APPLICANT

Versus

CENTRAL POLLUTION CONTROL BOARD & ORS.

....RESPONDENTS

**REPLY ON BEHALF OF THE APPLICANT WITH
AFFIDAVIT**

(FOR INDEX:- Kindly See Inside)

New Delhi
Dated.01.04.2024

S.A Zaidi
S.A ZAIDI & MANSI CHAHAL
ADVOCATE
CHAMBER NO- 7, TRISHUL TOWER
KAUSHAMBHI, GHAZIABAD U.P
(M):8377863559
EMAIL: mansichahal104@gmail.com

Filed BY

Mansi

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2.	The True Copy of the RTI reply dated 08.01.2024 is annexed herewith and marked as ANNEXURE A/1.	11-19
3		

New Delhi
Dated...01.04.2024

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Shahing Zaidi
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MOST RESPECTFULLY SHOWETH:

1. That the above captioned matter is pending for adjudication before this Honourable Tribunal.
2. That the Honourable NGT in the present Execution Application vide order dated 22.08.2023 was pleased to direct the following :-
"1. This is an application to execute order dated 29.11.2022 passed in O.A. NO. 32/2020 for recovery of the environmental compensation from the Dyeing units for violating environmental norms and ground water extraction of Barhi

(HSIDC), District Sonipat, Haryana. The contention of the learned Counsel for the applicant is that the order passed by this Tribunal has not been strictly complied with by the respondents.

2. Issue notice to the respondents, returnable within four weeks. Respondents are directed to submit their reply within six weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

3. Applicant is directed to take necessary steps for service to the respondents by both ways and also on available email.

4. Applicant is directed to supply the copy of the application and relevant documents to the Respondent(s) within a week and after compliance of service, the applicant has to submit an affidavit that the notice and copy of the

application have been served upon the respondent(s).

5. List for further consideration on 10.11.2023."

3. That in response to this, the HSPCB filed its report dated 09.11.2023 & 22.01.2024.

4. That the applicant begs to make the following submissions:-

a. It is humbly submitted that all the respondent dyeing units i.e. Respondent Nos. 4 -32 are still operating without obtaining the NOC from HWRA. The applicant filed a RTI before the HWRA, in reply of which dated 08.01.2024, it is stated that majority of the respondent dyeing units were granted HWRA NOC in year 2021 or 2022 which was valid for 1 year. Thus, as of now, the HWRA NOC of the respondent dyeing units is expired and they are operating without obtaining the permission of ground water extraction.

The True Copy of the RTI reply dated 08.01.2024 is annexed herewith and marked as ANNEXURE A/1.

b. That apart from this, there are several other dyeing units which are operating in that area without obtaining the NOC from HWRA and are illegally withdrawing the ground water in violation of the environmental rules and norms.

5. That the applicant hereby wants to bring in the kind knowledge of this Tribunal that already several Districts of Haryana are facing water crisis due to extreme depletion of water table including the districts of Ambala, Karnal, Hisar, Jhajjar, Faridabad, Sonapat which comes under the dark zone. The situation of these districts is of deep concern due to decreasing water level and upon that the red- category industries which are involved in illegal extraction of the ground

water without permission and that too in the "Dark zone" adds to grimmer situation in the area.

6. Without prejudice and in addition to the aforesaid submissions, it is humbly submitted that the respondent units are still non-compliant and are acting in flagrant violations of the environmental norms. The illegal dyeing units are still a potential source of adverse impact on the environment as they are continuously discharging the dyeing toxic effluent into the drains in open.

7. PRAYER

In view of the aforesaid facts and circumstances it is prayed that this Honourable Tribunal may graciously be pleased to:-

1. Direct the closure of the Respondent Units who are still operating without obtaining the NOC from HWRA.

2. Pass any other order/s that may be deemed necessary and fit on the facts and circumstances of the aforesaid case.

New Delhi
Dated 01.04.2024

Through

S.A. Zaidi

Mansi

**S.A. ZAIDI & MANSI CHahal
ADVOCATES**

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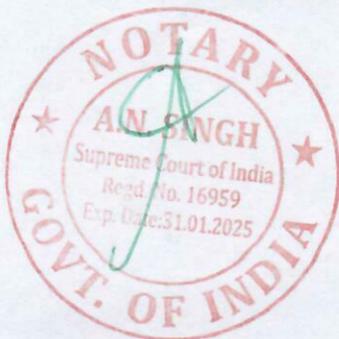
CENTRAL POLLUTION CONTROL BOARD & ORS.

...RESPONDENTS

AFFIDAVIT

I Varun S/o Late Shri R.P. Gulati R/o A/66, 1st Floor,
Ganesh Nagar, Tilak Nagar, New Delhi, presently at New
Delhi do here by solemnly affirm and declare as under:

1. That I am the Applicant in the above noted case
therefore I am fully conversant with the fact of the
case I am competent to sign and swear this Affidavit.
2. That the accompanying Reply has been drafted by my
counsel and the same has been read over and explain
to me and I say and declare that the same are true
and correct.



3. That the Contents of accompanying Reply be read as part and parcel of this affidavit as the same are not repeated herewith for the sake of brevity.

DEPONENT

VERIFICATION

Verified at Delhi on this **23 FEB 2024** day of _____, 2024

that the contents of my above Affidavit are true and correct to my knowledge and nothing material has been concealed there from.

DEPONENT

Identify the deponent who has Signed/Put T.I. in my presence

ATTESTED

A.N. Singh, Adv.
Notary Public
Govt. of India, New Delhi

23 FEB 2024





Regd.

To

Sh. Varun
A-66, 1st Floor, Ganesh Nagar
Tilak Nagar, New Delhi- 110019

Memo No. HWRA/RTI/2023/ 105

Dated: 08-01-2024

Subject: Request for information under RTI Act-2005.

Kindly refer to your application dated 20.11.2023, which has been received in this office on dated 20.11.2023 and further letter despatch on 14.12.2023 for submit ID proof and same was received on 29.12.2023 on the subject cited above. The requisite information regarding points wise which are related to this office are as under:-

Sr. No.	Required information	Information Provided
1	Does NOC for ground water abstraction granted to the units mentioned at the pages attached along? Provide date of application provide date of approval?	Information sought in Flag 'A'
2	Provide the copy of NOC of the following units mentioned?	No Information may be provided as per Govt. order dated 05.01.2021
3	Provide details of units which have applied for NOC but it was rejected? Provide name of units.	Sr.No. 64,89, 94 as per list.
4	Provide details regarding total amount of GW to be extracted by the Units mentioned each day?	Information sought in Flag 'B'
5	Provide details of units to whom NOC issued before but they have not renewed the NOC. Details of units mentioned along.	All unit have applied for renewal of NOC.
6	Provide details of units which have applied for NOC but not approved due to new units in over exploited area? Provide details.	Sr.No. 64, 89, 94 as per list.
7	Provide details of penalty provision if any unit found extracting groundwater without NOC?	Action As per HWRA Act 2020 and Guidelines issued from time to time.
8	Provide details of groundwater level in the area mentioned above, Barhi HSIIDC, Sonipat? During 2023?	Information is available on site - hwra.org.in

Sr.No. as per list	UnitName	Is NOC Granted	Date of Application	Date Of Approval (if NOC Issued)
1	A.S. PROCESS	No	28-09-2021	-
2	ADDAGIO KNIT CREATION PVT. LTD.	Yes	26-03-2021	09-02-2022
3	Anand Knit	Yes	15-03-2021	01-09-2021
4	ARTEX KNITTING INDUSTRIES PVT LTD	No	30-09-2021	-
5	A V S Filaments India Pvt. Ltd.	No	-	-
6	B.R. Specialities LLP	No	-	-
7	Babbar Hosiery	Yes	10-03-2021	24-01-2022
8	Bajrang Engineering Works	No	-	-
9	BCL FABRIC PRIVATE LIMITED	Yes	04-09-2021	02-11-2021
10	BROTHERS STRETCH YARN PVT LTD	Yes	12-03-2021	12-02-2022
11	BUDH SINGH AND BROTHERS	Yes	04-09-2021	16-02-2022
12	CENNET BIOPHARMA PVT LTD	Yes	28-10-2021	07-07-2023
13	CENTURY LABELS PVT LTD	No	-	-
14	Color Zone	Yes	04-03-2021	16-07-2021
15	Deepak Enterprises	No	-	-
16	DENIM ART	Yes	17-02-2021	08-06-2021
17	DENIM CRAZE	Yes	13-02-2021	11-06-2021
18	DENIMO DESIGN WASHING PVT LTD	Yes	14-06-2021	24-12-2021
19	Design O Creation	No	-	-
20	Dhruv Globals Limited	Yes	16-07-2021	31-12-2021
21	Fine Dyeing Pvt. Ltd.	Yes	06-02-2021	07-06-2021
22	FIRST PURE DIET MILK PRODUCTS	No	20-12-2021	-
23	FLORA DYEING HOUSE PVT LTD	No	22-02-2021	-
24	Gee Aar Thread Pvt. Ltd.	Yes	31-03-2021	03-11-2021
25	GENEROUS TEXTILES PVT LTD	Yes	02-04-2021	14-07-2022
26	GHANSHYAM DYES AND FABTEX	Yes	13-03-2021	06-07-2022
27	GIRJA DYEING	No	30-10-2021	-

28	Global Enterprises	Yes	29-09-2021	10-02-2022
29	Hue plus Industries	No	-	-
30	K R F LIMITED	No	12-10-2021	-
31	KANODIA INTERCONTINENTAL PRIVATE LIMITED	No	03-04-2021	04-07-2022
32	KOMAL TEXTILES	No	31-01-2023	-
33	Kuchal Fashioins Pvt. Ltd.	No	-	-
34	M.S CREATIONS	Yes	13-02-2021	11-06-2021
35	Bansal processing House	Yes	21-06-2021	13-12-2021
36	DAYANIDHI TEXTILE PVT LTD	No	15-02-2022	-
37	EUROSPA TERRY TOWEL PVT LTD	Yes	19-03-2021	30-03-2022
38	Oriental Rug Co.	No	-	-
39	SAVI TEXTFAB INDIA PVT LTD	No	28-10-2021	24-05-1900
40	Shivam Enterprises	Yes	19-03-2021	17-02-2022
41	Magnet Industries	Yes	13-06-2021	08-12-2022
42	Manohar Filaments Pvt. Ltd.	Yes	22-06-2021	16-02-2022
43	Metro Pulp Industries	No	-	-
44	MODERN DYEING PVT LTD	Yes	12-02-2021	08-06-2021
45	NAGPAL TRADING COMPANY	Yes	08-10-2021	22-06-2022
46	NATRAJ HOME FURNISHINGS PVT LTD	Yes	25-03-2021	17-02-2022
47	New Garments	Yes	06-03-2021	06-12-2021
48	Nutex Knit Fab	Yes	30-09-2021	03-12-2021
49	OASIS TEXTFAB INDIA	No	08-12-2022	-
50	Optimum Electromotive	No	-	-
51	Paras TubeTech Pvt Ltd	No	-	-
52	Paxy Chem	No	-	-
53	Pentagun Fabrics	No	-	-
54	POOJA TEXTILE INDUSTRY	Yes	29-09-2021	11-11-2022
55	Raja Industries	No	-	-

56	RAKESH TEXTILE	No	01-06-2022	-
57	RAM KISHAN AND CO.	Yes	13-02-2021	17-02-2022
58	Rexolene India Manufacturing Pvt Ltd.	Yes	26-03-2021	08-12-2021
59	S D Power Systems	No	-	-
60	Saav Tex Private Ltd.	No	-	-
61	SACHIN DYERS	Yes	07-09-2021	04-07-2022
62	Sakshi Creation	No	-	-
63	Samrath Industries	No	-	-
64	SANJEEV ENTERPRISES	No	03-02-2021	-
65	SHADEX CREATIONS	Yes	12-02-2021	13-08-2021
66	SHIVALIK PROCESSOR	No	30-09-2021	-
67	SHREE JEE FABRIC	No	30-09-2021	-
68	Shree Sidhi Vinayak Texcolours Pvt. Ltd.	Yes	15-02-2021	07-06-2021
69	SHUBHRAM HOSPITAL SOLUTIONS PVT. LTD.	Yes	21-11-2021	12-02-2022
70	SIDHI VINAYAK APPARELS PVT LTD	Yes	13-02-2021	08-06-2021
71	SINO INDIA TEXTILES PVT LTD	Yes	13-02-2021	02-11-2021
72	Smart Enterprises	No	12-01-2023	-
73	Smitz Marketing	No	-	-
74	Smitz Polytex	No	-	-
75	Sonu Enterprises	Yes	10-02-2021	07-06-2021
76	Shri Ram Cottgins Pvt. Ltd.	No	-	-
77	SUCH EXPORTS PVT LTD	Yes	22-02-2021	10-03-2022
78	Sumit Enterprises	No	-	-
79	Supreme Fashions	Yes	13-03-2021	01-09-2021
80	SWASTIK MULTIFIBRE PRIVATE LIMITED	No	29-10-2021	-
81	Tabi Creations Pvt. Ltd.	Yes	31-03-2021	28-12-2021
82	Twenty First Century Creations Pvt. Ltd.	Yes	21-03-2021	28-07-2022

83	Vardhman Gar Tex Creators Pvt. Ltd.	Yes	20-04-2023	01-06-2023
84	Vihan Textile Pvt. Ltd.	Yes	06-02-2021	07-06-2021
85	Vinayak Dyeing House	No	-	-
86	Viscot Industries A Unit of S M Filaments	Yes	05-09-2021	13-05-2023
87	Vrishab Industries	No	-	-
88	VSP ENTERPRISES PRIVATE LIMITED	Yes	23-03-2021	01-09-2021
89	WEAVE N COLORS TEXOFAB	No	05-02-2021	-
90	EURO THREADS PVT LTD	Yes	03-04-2021	03-11-2022
91	M K Dyeing	Yes	12-02-2021	07-06-2021
92	ARYAVART DYEING PVT LTD.	Yes	14-02-2022	31-03-2023
93	PP Texofab	No	02-04-2021	-
94	SHREE GOPAL ENTERPRISES	No	03-02-2021	-
95	ABYCONS TEXTILE PRIVATE LIMITED	Yes	13-07-2021	03-12-2021
96	G.C.R. DYEING	No	30-09-2021	-
97	K M POLY YARN PVT LTD	No	08-10-2021	-
98	Rajasthan Knitting Mills	Yes	15-03-2021	01-09-2021
99	YASHAS INDUSTRIES	Yes	30-09-2021	29-11-2021
100	Smart Enterprises	No	12-01-2023	-
101	Smart Enterprises , Plot no 97 Sec 23, Phase 3 HSIIDC Barhi	No	12-01-2023	-

Sr.No. as per list	UnitName	GWR
1	A.S. PROCESS	72
2	ADDAGIO KNIT CREATION PVT. LTD.	150
3	Anand Knit	140
4	ARTEX KNITTING INDUSTRIES PVT LTD.	477
5	A V S Filaments India Pvt. Ltd.	NA
6	B.R. Specialities LLP	NA
7	Babbar Hosiery	180
8	Bajrang Engineering Works	NA
9	BCL FABRIC PRIVATE LIMITED	120
10	BROTHERS STRETCH YARN PVT LTD	85
11	BUDH SINGH AND BROTHERS	68
12	CENNET BIOPHARMA PVT LTD	50
13	CENTURY LABELS PVT LTD	NA
14	Color Zone	100
15	Deepak Enterprises	NA
16	DENIM ART	50
17	DENIM CRAZE	500
18	DENIMO DESIGN WASHING PVT LTD	25
19	Design O Creation	NA
20	Dhruv Globals Limited	960
21	Fine Dyeing Pvt. Ltd.	200
22	FIRST PURE DIET MILK PRODUCTS	10
23	FLORA DYEING HOUSE PVT LTD	400
24	Gee Aar Thread Pvt. Ltd.	60
25	GENEROUS TEXTILES PVT LTD	50
26	GHANSHYAM DYES AND FABTEX	50
27	GIRJA DYEING	64

28	Global Enterprises	70
29	Hue plus Industries	NA
30	K R F LIMITED	106
31	KANODIA INTERCONTINENTAL PRIVATE LIMITED	73
32	KOMAL TEXTILES	20
33	Kuchal Fashioins Pvt. Ltd.	NA
34	M.S CREATIONS	300
35	Bansal processing House	130
36	DAYANIDHI TEXTILE PVT LTD	75
37	EUROSPA TERRY TOWEL PVT LTD	90
38	Oriental Rug Co.	NA
39	SAVI TEXTFAB INDIA PVT LTD	145
40	Shivam Enterprises	57
41	Magnet Industries	80
42	Manohar Filaments Pvt. Ltd.	199
43	Metro Pulp Industries	NA
44	MODERN DYEING PVT LTD	500
45	NAGPAL TRADING COMPANY	70
46	NATRAJ HOME FURNISHINGS PVT LTD	60
47	New Garments	300
48	Nutex Knit Fab	70
49	OASIS TEXTFAB INDIA	50
50	Optimum Electromotive	NA
51	Paras TubeTech Pvt Ltd	NA
52	Paxy Chem	NA
53	Pentagun Fabrics	NA
54	POOJA TEXTILE INDUSTRY	150
55	Raja Industries	NA

56	RAKESH TEXTILE	48
57	RAM KISHAN AND CO.	100
58	Rexolene India Manufacturing Pvt Ltd.	130
59	S D Power Systems	NA
60	Saav Tex Private Ltd.	NA
61	SACHIN DYERS	150
62	Sakshi Creation	NA
63	Samrath Industries	NA
64	SANJEEV ENTERPRISES	30
65	SHADEX CREATIONS	500
66	SHIVALIK PROCESSOR	90
67	SHREE JEE FABRIC	275
68	Shree Sidhi Vinayak Texcolours Pvt. Ltd.	400
69	SHUBHRAM HOSPITAL SOLUTIONS PVT. LTD.	95
70	SIDHI VINAYAK APPARELS PVT LTD	80
71	SINO INDIA TEXTILES PVT LTD	500
72	Smart Enterprises	5
73	Smitz Marketing	NA
74	Smitz Polytex	NA
75	Sonu Enterprises	330
76	Shri Ram Cottgins Pvt. Ltd.	NA
77	SUCH EXPORTS PVT LTD	160
78	Sumit Enterprises	NA
79	Supreme Fashions	34
80	SWASTIK MULTIFIBRE PRIVATE LIMITED	340
81	Tabi Creations Pvt. Ltd.	240
82	Twenty First Century Creations Pvt. Ltd.	330

83	Vardhman Gar Tex Creators Pvt. Ltd.	95
84	Vihan Textile Pvt. Ltd.	155
85	Vinayak Dyeing House	NA
86	Viscot Industries A Unit of S M Filaments	50
87	Vrishab Industries	NA
88	VSP ENTERPRISES PRIVATE LIMITED	37
89	WEAVE N COLORS TEXOFAB	95
90	EURO THREADS PVT LTD	60
91	M K Dyeing	256
92	ARYAVART DYEING PVT LTD.	60
93	PP Texofab	430
94	SHREE GOPAL ENTERPRISES	10
95	ABYCONS TEXTILE PRIVATE LIMITED	135
96	G.C.R. DYEING	55
97	K M POLY YARN PVT LTD	42
98	Rajasthan Knitting Mills	130
99	YASHAS INDUSTRIES	115
100	Smart Enterprises	5
101	Smart Enterprises , Plot no 97 Sec 23, Phase 3 HSIIDC Barhi	5

True copy
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